

any policy to become a member of this commission

SHRI INDRAJIT GUPTA My question was that is this the reason why Government has decided to speak in mute tones about the new bombing? They have not expressed their condemnation or anything of that sort

SHRI SURENDRA PAL SINGH About the question of bombing, the House already knows that the Foreign Minister has made a statement in the House. We have expressed our distress and anguish and disappointment. What more do the Members want?

SHRI INDRAJIT GUPTA What is anguish and distress?

SHRI PILLOO MODY He wants the Government to do it every day

SHRI P GANGADEB May I ask one more question?

MR SPEAKER The hon Member has already gone up to the limit, namely two supplementary questions

Recognition of Daitary Iron Ore Mines Labour Union

*543 **SHRI D K PANDA** Will the Minister of LABOUR AND REHABILITATION be pleased to state

(a) whether the Daitary Iron Ore Mines Labour Union, Orissa has been recommended by the Labour Ministry for recognition, and

(b) if so, the result thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA) (a) Yes, Sir,

(b) The management informed the Government that since two persons have claimed to be the General Secretaries of the Union they should be advised as to with whom they should correspond in the matter. The Registrar of Trade Unions, Orissa as well as the concerned Central Organisation of Workers, of the Daitary

Iron Ore Mines Labour Union have been requested to indicate who is the real General Secretary of the Union.

SHRI D K PANDA It has been admitted by the Ministry that the Daitary Mines Labour Union had been recognised by the Central Regional Labour Commissioner nine months ago. The question is whether any recommendation has been made to the management for giving recognition to this particular labour union. The answer is that because there are two general secretaries therefore they are considering the person with whom they should correspond. But that is not the question, the main point is that the management is now playing the game of divide and rule.

MR SPEAKER Ask a question

SHRI D K PANDA I am coming to it. Without explanation, how can I ask a question?

There is also another rival Union headed by a Congress MLA who is hand in glove with the Mahtab group and that group is against the present Ministry. The management wants to create a rift between these two unions.

MR SPEAKER I have not been approving of these long preambles and introductions. Ask a straight question seeking information, not giving it.

SHRI D K PANDA Some things have been suppressed. Therefore, I ask the hon. Minister whether any specific steps have been taken to accord recognition to the Daitary Mines Labour Union. If so on what date, and what are the contents of such direction?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHADILKAR) There is no justification in saying that the authorities are interested in dividing the unions and ruling over them.

On the contrary, at the present juncture, unions are dividing themselves by shifting their loyalties. In this case, the same thing has happened. In such a position, the reply has quite clearly indicated that we must ascertain at the present juncture who is the man representing the particular Union, because we had verification before and on that basis we can deal with him.

SHRI D. K. PANDA: Again the main question has been evaded. The question of two General Secretaries has been reported by the management to the Government. I want to know whether that matter has been inquired into, because at the time when the Labour Ministry accorded recognition to the particular Union, they found that a particular General Secretary was there. If there is another report that there is another General Secretary of the same Union, has the Labour Ministry made any inquiry to find out who is the second Secretary who is claiming also to be the General Secretary. I want to know specifically whether any inquiry has been made by the Ministry?

SHRI R. K. KHADILKAR: As I have already indicated, if the loyalties of the Union Secretary shift, we will have to make inquiries. We have made inquiries. On the basis of verification and inquiry proper action will be taken.

SHRI D. K. PANDA: My question is, who are the two Secretaries? Who is the second Secretary whose name has been submitted and whether the credentials of that particular Secretary have been gone into?

SHRI BALGOVIND VERMA: Two names have been furnished to us. One is Shri C. R. Puruthal and the other Shri R. N. Das, Unofficially. I have come to know that Shri R. N. Das, who was officially Secretary has resigned. Still inquiry is going on. The date for inquiry is 27 December, 1972.

SHRI SHYAM SUNDER MOHAPATRA: Government have to be satisfied

as to which Union carries the majority of workers with it. Now there are two Unions.

MR. SPEAKER: Kindly cut out introductions.

SHRI SHYAM SUNDER MOHAPATRA: The verification part is the most important. When the verification was made, the Union was an INTUC Union. Now one year has passed. In the meantime, all the workers when they found that the Union has become an AITUC Union, en masse resigned. In the present context of the situation, do Government propose to have any fresh verification to satisfy themselves as to which Union carries the majority of workers.

SHRI BALGOVIND VERMA: Verification has taken place and we do not intend to go in for another verification. We have already passed orders to the management to recognise the Daitary Ore Mines Union.

श्री रामसिंह भाई वर्मा : मान्यता का सवाल यूनियनो के साथ जुड़ा हुआ होता है न कि सेक्रेट्रियो के साथ। पत्रव्यवहार सेक्रेट्रियो के द्वारा या अध्यक्षों द्वारा भी किया जा सकता है। क्या यह सही नहीं है ?

SHRI BALGOVIND VERMA: Actually, there was inter-union rivalry and, therefore, it was necessary to know as to who is actually the general secretary looking after the affairs of the union. Accordingly, we addressed the letter to the Registrar of Trade Unions and also to the Government.

श्री सुकल चन्द कश्यप : यूनियनो के जो झगड़े होते हैं वे अधिकतर मान्यता के प्रश्न को लेकर ही होते हैं। प्रत्येक बात साक्षरता की होती है और इसी कारण से झगड़े प्रारम्भ होते हैं। जिस यूनियन की संरचना संख्या अधिक है उसको सरकार प्रदाय में आ कर सम्मिलित देना नहीं चाहती है यह धारक बात है। इसी परिस्थिति में क्या सरकार कुछ

बातों के लिए तैयार है कि किस यूनिट की सदस्य संख्या कितनी है इसकी बैलट द्वारा जांच करवा ली जाए और उसके बाद उस आघार पर मान्यता दे दी जाए ?

सैंट्रियों की जो बात है उसके बारे में ब्यचने जो कहा है यह वहाँ की सरकार के दफ्तर में भा कर कहा है और उन्होंने आपको जाचकारी गलत दी है, गुमराह करने लिए दी है। उस में कोई सार नहीं है। जिस यूनिट की सदस्य संख्या अधिक है उसको मान्यता देनी चाहिये। कांग्रेस के एम एल ए जिस यूनिट के प्रधान हैं उसकी सदस्य संख्या कम है, बहुत कम है। क्या उसके दबाव में आकर ऐसा नहीं किया जा रहा है ?

SHRI R. K. KHADILKAR: As Mr. Balgovind Verma just now indicated, we have already passed orders. The hon. Member should remember one thing. If, today, the verification is complete and the next day some people change their loyalties are we to order a fresh verification? We are not going to follow this practice.

श्री हुकम चन्द कच्छबाय : बैलट के माध्यम से मान्यता मिले क्या इस प्रथा को श्राप चालू करने वाले है ?

MR. SPEAKER: I am not allowing it. Kindly sit down. Next question.

Compulsory Insurance Scheme for all Armed Forces

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*544. **SHRI D. P. JADEJA:**

SHRI VEKARIA:

Will the Minister of DEFENCE be pleased to state:

(a) whether there is a proposal to bring all the Armed Forces under the Compulsory Insurance Scheme financed by Government of India; and

(b) if so, the salient features thereof?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) and (b). No, Sir there is no such proposal under examination of Government. However, a draft scheme named "Army Insurance-cum-Savings Fund" for officers and personnel of the Army has been received by Government recently for consideration.

SHRI D. P. JADEJA: As the Government's answer is in the negative, may I know the reasons why such a scheme is not being undertaken, and whether the army insurance-cum-savings fund draft scheme which has just been mentioned will cover all the three wings including the low-paid persons?

SHRI VIDYA CHARAN SHUKLA: I have given the answer in the negative because there is no proposal to bring the armed forces under the compulsory insurance scheme. This scheme that has been received from the army headquarters is related to the army personnel only for the time being, but it is being considered whether the air and naval headquarters will also formulate this scheme, and when such schemes are formulated by them they will also be considered along with this, and I am sure the same kind of decision will be taken on the other two schemes. This scheme which has been received from the army headquarters, as I indicated, is under consideration.

SHRI D. P. JADEJA: May I know how long they will take for the schemes to come into reality?

SHRI VIDYA CHARAN SHUKLA: We realise the importance of this scheme, and therefore we are trying to expedite the consideration of it, but both the Ministry of Finance and the Ministry of Defence have to consider and concur on the subject. Therefore, it will take a little time, but we shall try our best to advance and quickly finalise our views on this.

MR. SPEAKER: Mr. Vekaria—absent. Mr. Sathe.